

Government has established a White Tiger Safari Park at Nandan Kanan National park in Orissa recently.

(b) There are four White tigers in the Safari Park.

(c) One tourist bus have been provided for taking the visitors to the Safari.

#### Sale of Adulterated Groundnut Oil

2048. SHRI CHETAN P.S.  
CHAUHAN:  
SHRIMATI BHAVNA  
CHIKHLIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of the cases of sale (in loose form) of groundnut oil adulterated with Castor Oil/Cotton seed oil at retail outlets noticed by the government during May to October, 1991;

(b) whether intake of Castor oil is seriously injurious to health; and

(c) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Based on the information received from the State/UTs, 92 cases of sale of groundnut oil adulterated with Castor oil have been reported during May to October 1991.

(b) and (c). Castor oil is an irritant to the gastro-intestinal mucosah and therefore, mixing of castor oil with edible oil is already prohibited under the provisions of PFA Rules, 1955. Legal action is taken under the provisions of Prevention of Food Adulteration Act,

1954. Whenever any case of adulteration of edible oil with castor oil is reported.

12.00 hrs

[English]

SHRI LAL. K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, last week there were two occasions on which many Members of the House particularly from the Opposition parties had pointed out the urgent and imperative need of holding elections to the Delhi Metropolitan Council and the Delhi Municipal Corporation. I had occasion to point out that on the 5th of December, the extension given to the dissolution of these two bodies would come to an end. Therefore, it was necessary for the Government to make up its mind before that date what it proposes to do in order to ensure that the Delhi citizens are not without a representative forum and their sufferings, their grievances are looked into not by the bureaucracy but by the elected representatives. I am sorry that nothing of this kind has happened. On two occasions, I had raised it and pressed it again and again and some assurances were given but nothing had happened.

Therefore, I seek your consent to censure the Government on this particular issue for its failure to hold the elections to the Delhi Metropolitan Council and the Delhi Municipal Corporations, the only two fora available for the people of Delhi for redressal of their grievances.

I think, in every respect, this adjournment-motion falls within the ambit of the rules. It should relate to the Central Government. It does. It should not speak in general terms. It does not. It speaks in very specific terms about one failure, and the monumental failure of the Government to hold the elections without any rhyme or reason. There is no justification, any earthly justification for not holding the elections. In